

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 20<sup>th</sup> March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr.C.S. Vaidyanathan, Sr.Adv.,  
Mr. Piyush Joshi,Adv.,  
Mr. Aspi Kapadia, Adv.  
Ms. Sumiti Yadava, Adv.  
Mr.Simon Benjamin

Counsel for the Respondent(s): Mr. Saurav Aggrwal, Adv.  
Mr. Rakesh Dewan, Adv. for PNGRB

ORDER

We have heard the Learned Senior Counsel for the Appellant. He has also filed the Rejoinder.

Post the matter for further hearing in IA No.41 of 2013 on 21.03.2013 at 2.30 P.M.

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

pr/rt